NAME OF THE CORPORATE DEBTOR : GB ENGINEERING ENTERPRISES PRIVATE LIMITED
DATE OF COMMENCEMENT OF LIQUIDATION 06.08.2018
List of claims as on :15.11.2022

List of Operational Creditors - Workmen

S.No.	Name of authroised representative, if any	Date of receipt	Name of workmen	Details of claims received		Details of claims admitted				Amount of contingent claim Rs.	Amount of any mutual dues, that may be set off in Rs.	Amount of claims rejected in Rs.	Amount of claim under verification in Rs.	Remarks if any
				Date of receipt	Amount claimed in Rs.	Total amount of claim admitted	Amount of claim for a period of 24 months preceeding liquidation commencement	Nature of claim	% share in total amount of claims admitted					
1	N. Mathialagan (Form F) C14/D Bell Nagar, NIT Post, Thuvakudi, Trichy-620015	04.09.18	Rep of workmen and emp	04.09.2018	3,65,33,131	Note :1						3,65,33,131		
2	T.M. Ravikumar (AR) C/o GB Enginnering Enterprises Pvt Ltd D-90 IE Thuvakudi Trichy 620015	07.09.18	HR Incharge	07.09.2018	1,26,47,936	16,20,000	16,20,000	paripassu with Secured FC u./s.53(1) (b) of IBC, 2016	100%	60,97,574		49,30,362		Contingent claim of Rs.6097574/- is towards Gratuity as it has no separate fund and will be as per directions of Court and admitted u/s.53(1)(f) of IBC, 2016.
3	S.Rajasekar(AR) C/o GB Enginnering Enterprises Pvt Ltd D-90 IE Thuvakudi Trichy	05.09.18	Rep of workmen and emp	05.09.2018	58,90,518	Note :2						58,90,518		
					5,50,71,585		**16,20,000**			**60,97,574**		**4,73,54,011**	**0**	
	Note:1 : An application is pending before NCLT Chennai Bench vide IA 694/2019 filed by Mr. Mathiazhalagan, AR with various components including pending bonus, Retrenchment compensation etc. - Pending disposal as per the directions of NCLT, report is being filed with AA whenever required. All other claim is disallowed as it is multiple in nature with overlapping of staff and workmen filed by many ARs. Mr. T.M. Ravikumar claim was considered as he was the HR Manager responsible for pay roll of the CD											-0		
	Note 2: An application filed by him vide IA 893/2019 was disposed by directions to the Liquidator to file a report on the admission/rejection of claim made by him. AS it is overlapping in nature, his claim is shown as disallowed but in the report filed, the claim in reference to the respective staff /workers is allowed or rejected by the Liquidator and is covered in the total claim shown as admitted.													

G.B. ENGINEERING ENTERPRISES PVT. LTD.
IN LIQUIDATION
Authorized Signatory/Liquidator